

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

Bail Application No. 2256 of 2020

(Crime No.83/2020 of Thrikkakkara Police Station)

PETITIONER/ ACCUSED NO:7

Shintu Martin, Aged 29 years,w/o.Nithin, Nilamputhuvil House,Pattupura Nagar, Kakkanadu village, Ernakulam District.

By Adv.M.B.Sandeep

RESPONDENT/COMPLAINANT:

1. State of Kerala, Represented
by the Public Prosecutor, High
Court of Kerala, Ernakulam.

Pin:682031

By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ALONG WITH B.A TMP NOS.21 & 42 OF 2020 ON 17.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

Bail Application TMP No. 21 of 2020

(Crime No.83/2020 of Thrikkakkara Police Station)

Petitioner / 1ST Accused:

Vishnu Prasadh , age 30 S/o Indhucoodan

Vaishnavam House, Mavelipuram

P.O, Kakkamadu Village

By.Adv.Peeyus.A.Kottam

Respondent/ Complainant:

Police Assistant Commissioner, District Crime Branch ,

Kochi

By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ON 17.04.2020 ALONG WITH B.A NO.2256 & B.A TMP NO.42 OF 2020 , THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 17TH DAY OF APRIL 2020/28TH CHAITHRA, 1942

Bail Application TMP No. 42 of 2020

(Crime No.83/2020 of Thrikkakkara Police Station)

Petitioner /Accused No.7

Nithin.N.N., Aged 32 years,

S/o.Narayanankutty, Nilamputhuvil House,

Pattupura Nagar, Kakkanadu village, Ernakulam District.

By Adv.M.B.Sandeep

Respondent/ Complainant:

State of Kerala represented by

Asst. Commissioner of Police, District Crime Branch,

Kochi, through Public Prosecutor, High Court of Kerala.,

By Public Prosecutor Sri.Amjad Ali

THIS B.A. HAVING BEEN FINALLY HEARD ON 17.04.2020 ALONG WITH B.A NO.2256 & B.A TMP NO.42 OF 2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING

C.S.DIAS, J.

=====

**BA No. 2256/2020
BA TMP No.21/2020
&
BA TMP 42/2020**

=====

Dated this the 17th day of April, 2020.

ORDER

This Court had by its order dated 11.4.2020 directed the learned Public Prosecutor to instruct the investigating officer to file a statement in the above three cases. The learned Public Prosecutor seeks for a week's time to place the statement on record. The time is granted. The investigating officer shall file the statement on or before 24.4.2020 with a copy of the same to be served on the counsel appearing for the petitioners in the above three bail applications by e-mail.

Call on 24.4.2020.

**C.S.DIAS
JUDGE**

sks/17.4.2020

